

the People (Amendment) Bill

and amendment No. 42 by Pandit Thakur Das Bhargava and Shrimati Sucheta Kripalani. If these amendments are accepted, I feel that at least they can face the refugees and go to the colonies with this Bill.

Mr. Deputy-Speaker: We will now take up Private Members' business. Introduction of Bills.

14.33 hrs.

MAHENDRA PRATAP SINGH ESTATES (REPEALING) BILL*

Shri P. R. Patel (Mehsana): I beg to move for leave to introduce a Bill to provide for the repeal of the Mahendra Pratap Singh Estates Act, 1923.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the repeal of the Mahendra Pratap Singh Estates Act, 1923"

The motion was adopted.

Shri P. R. Patel: I introduce the Bill.

REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL*

(Amendment of sections 56 and 123)

Shri Radha Raman (Chandn: Chowk): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951".

The motion was adopted.

Shri Radha Raman: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

Amendment of Articles 134, 136 and 145).

Shri Subiman Ghose (Burdwan): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

The motion was adopted.

Shri Subiman Ghose: I introduce the Bill

COLOURING OF VANASPATI BILL*

Shri Abdul Salam (Tiruchirappalli): I beg to move for leave to introduce a Bill to provide for and to regulate the colouring of vanaspati so as to prevent it from being used as an adulterant of ghee.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for and to regulate the colouring of vanaspati so as to prevent it from being used as an adulterant of ghee."

The motion was adopted.

Shri Abdul Salam: I introduce the Bill.